

ITEM NO.14

COURT NO.9

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2014
CC 7114/2014

(From the judgement and order dated 07/01/2014 in ITA
No.259/2011 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

CIT Petitioner(s)

VERSUS

M/S SAHYOG JAN KALYAN SAMITI Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 07/05/2014 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Gaurab Banerji, ASG
Mr. T. M. Singh, Adv.
Ms. Sadhana Sandhu, Adv.
for Mrs. Anil Katiyar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with Civil Appeal No. 4529 of 2014.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar